(J.H.C. Sch. 1-7) From:

Nikesh Kumar Sinha

Registrar (Administration), High Court of Jharkhand, Ranchi. **2**: Office – 0651-2481449 Fax No. – 0651 – 2481116

File No. XXII(6)/	1/2021-22/Apptt.
Letter No.	/Apptt.
Dated:	

To

- 1. Ms. Anjilina Neelam Marki, Civil Judge (Jr. Div)-cum-J.M., Jamshedpur.
- 2. Mr. Amit Ekka, S.D.J.M.-cum-Civil Judge (Jr. Div.), Ghatshila, East Singhbhum.
- 3. Ms. Khushboo Tyagi, S.D.J.M.-cum-P.M., J.J.Board., Jamtara.
- 4. Mr. Arvind Kumar, Judge I/c-cum-J.M., Jamtara.
- 5. Mr. Tushar Anand, Additional Civil Judge (Jr. Div.)-cum-J.M.-cum- Judge I/c-P.M., J.J.Board., Khunti.
- 6. Ms. Kanchan Toppo, S.D.J.M.-cum-P.M., J.J.Board., Koderma.
- 7. Mr. Mithilesh Kumar, S.D.J.M.-cum-P.M., J.J.Board., Latehar.
- 8. Mr. Rahul Kumar, Civil Judge (Jr. Div.)-cum- Judge I/c-cum-J.M., Latehar.
- 9. Ms. Puja Kumari Lal, P.M., J.J.Board-cum-J.M., Lohardaga.
- 10. Mr. Raj Kalyan, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c., Lohardaga.
- 11. Ms. Anulica Kumar, Additional Civil Judge (Jr. Div.)-cum-J.M, Ramgarh.
- 12. Ms. Vidyawati Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Ramgarh.
- 13. Ms. Kaveri Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
- 14. Ms. Anikta Sharma, J.M.-cum-P.M., J.J.Board., Ranchi.
- 15. Ms. Rojleena Bara, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
- 16. Ms. Nutan Ekka, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
- 17. Mr. Alok Singh, S.D.J.M.-cum-P.M., J.J.Board.,-cum-Judge I/c, Sahebganj.
- 18. Mr. Hussamuddin Waris, S.D.J.M., Rajmahal, Sahebganj.
- 19. Mr. Sushil Kumar Pingua, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M., J.J.Board., Seraikela.
- 20. Mr. Manjeet Kumar Sahu, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M., J.J.Board-cum-Judge I/c, Simdega.
- 21. Ms. Rashim Chandel, Additional Civil Judge (Jr. Div.)-cum-J.M, Bokaro.
- 22. Ms. Samirah Khan, Additional Civil Judge (Jr. Div.)-cum-J.M, Bokaro.
- 23. Ms. Minakshi Verma, Additional Civil Judge (Jr. Div.)-cum-J.M, Bokaro.
- 24. Ms. Rupam Smriti Topno, Additional Civil Judge (Jr. Div.)-cum-J.M, Bermo at Tenughat.
- 25. Ms. Sakshi Srivastava, Additional Civil Judge (Jr. Div.)-cum-J.M, Bermo at Tenughat.
- 26. Ms. Shweta Soni, Civil Judge (Jr. Div)-cum-J.M., Bermo at Tenughat.
- 27. Ms. Sadish Ujwal Beck, Judge I/c-cum-J.M., Chatra.
- 28. Ms. Apeksha, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
- 29. Mr. Prateek Raj, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
- 30. Ms. Ruby, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
- 31. Mr. Chandan Kumar Goswami, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
- 32. Mr. Amit Bansal, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
- 33. Ms. Manya Tondon, Additional Civil Judge (Jr. Div.)-cum-J.M, Deoghar.
- 34. Ms. Monika Prasad, Additional Civil Judge (Jr. Div.)-cum-J.M, Madhupur, Deoghar.

- 35. Mr. Pragyesh Nigam, Additional Railway Judicial Magistrate,-cum-J.M., Dhanbad.
- 36. Ms. Divya Raghav, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
- 37. Ms. Divya Aswani, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
- 38. Mr. Ankit Kumar Singh, Railway Judicial Magistrate, Dhanbad.
- 39. Mr. Sidhant Tigga, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
- 40. Mr. Subhash Bara, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
- 41. Mr. Mahendra Pandit, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
- 42. Ms. Pooja Pandey, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
- 43. Ms. Jenis Minz, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
- 44. Ms. Anushka Jain, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
- 45. Mr. Abhinav Tripathi. Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
- 46. Mr. Suman Dixit, J.M.-cum-Additional Civil Judge (Jr. Div.)., Dhanbad.
- 47. Mr. Vivek Raj, Additional Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
- 48. Mr. Suresh Oraon, Additional Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
- 49. Mr. Sarthak Sharma, Additional Civil Judge (Jr. Div.)-cum-J.M, Dumka.
- 50. Ms. Paridhi Sharma, Additional Civil Judge (Jr. Div.)-cum-J.M, Dumka.
- 51. Mr. Shailendra Kumar Napit Additional Civil Judge (Jr. Div.)-cum-J.M, Dumka.
- 52. Mr. Kanshik Rathaur, Additional Civil Judge (Jr. Div.)-cum-J.M, Garhwa.
- 53. Mr. Abhinav Kumar, Additional Civil Judge (Jr. Div.)-cum-J.M, Garhwa.
- 54. Mr. Vijay Kumar Das, Additional Civil Judge (Jr. Div.)-cum-J.M, Garhwa.
- 55. Mr. Harshit Tiwari, Additional Civil Judge (Jr. Div.)-cum-J.M, Garhwa.
- 56. Mr. Amit khanna, Additional Civil Judge (Jr. Div.)-cum-J.M, Garhwa.
- 57. Mr. Mohit Choudhary, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.

Subject: - Nomination to attend two days Refresher Training programme for Civil Judge (Jr. Div.) in Criminal Trail with CIS Training (R-8), one third of the cadre (2nd batch) {those officer who have not attended the earlier training programme (R-7) on 25th and 26th June, 2022}, is scheduled to be held on 16th and 17th July 2022 at Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Training programme scheduled to be held on 16th and 17th July 2022 at Judicial Academy Jharkhand, Ranchi.

The topics proposed to be covered are:

Procedure relating to framing of charge with specific reference to section 34/109/120
B and 149 IPC alongwith concept of joinder, non-joinder, alteration of charges and effect of non-framing of charges.

- Appreciation of Evidence: oral, documentary and electronic.
- Concept of cognizance of offence under section 190 Cr.P.C. under section 204 Cr.P.C. and propriety of multiple FIR.
- Recording of statement under section 313 Cr.P.C. Special attention with respect to circumstancial evidence, documentary evidence and conspiracy cases.
- Domestic Violence Act and its applicability also with respect to male victim.
- Communication skills: A most relevant pillar of court craft.

The arrangement for the stay of the nominated officers will be made in hostel at Judicial Academy Jharkhand from the evening of 15th July 2022 till the evening of 17th July, 2022. All the officers have to report at Academy for training at 09.30 A.M. for registration on 16th July, 2022 in proper dress.

You are, therefore, directed to attend the aforesaid Training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Refresher Training programme.

Further, no individual request seeking permission to attend the Training programme as well as no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/- Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 2520 /Apptt.

Dated, Ranchi, the (1) 07 2022

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1401/JAJ dated 16.06.2022 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration)